

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

**Application No. 266 of 2017 (SZ)
(Application No.150 of 2017 transferred from
Kochi Circuit Bench)**

Applicant(s)

Mr. Jose Parayil
Nallooradu PO
Mananthavady, Wynad

Vs. Respondent(s)

State of Kerala rep by the Secretary
Mining and Geology Department,
Thiruvananthapuram and others.

Legal Practitioners for Applicant(s)

M/s T.B. Mini

Legal practitioners for respondent(s)

M/s E.K. Kumaresan for R1, R3, R4
M/s Rema Smrithi for R2
M/s Martin Chacko for R7

Note of the Registry	Orders of the Registrar
Order No.	Date: 02.05.2019 Counsel for R1, R3 and R4 present. On request for reply of R1, R2, R4 and R7 call on 12.07.2019. (Tmt. S. Meenakumari) Registrar